

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

102. C.P. 10/2024

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.04.2024**

NAME OF THE PARTIES: Union of India Through Serious Fraud
Investigation Office Ministry of Corporate Affairs
Vs.
Nitin Sandesara

Appearance:

For the Petitioner: Adv. Autin Fernandes
SECTION 241(2) OF COMPANIES ACT, 2013

ORDER
HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

1. The above listed on today's board upon mentioning. Ld. Counsel for the R-25 points out that by order dated 26.03.2024, this had directed the Petitioner to serve the copy of the petition upon the R-25's email I.D. adv.austinf@gmail.com. However, in the said order, the email ID is wrongly typed as adv.austin@gmail.com in place of correct email ID adv.austinf@gmail.com.
2. Accordingly, we hereby rectify the order dated 26.03.2024 and email Id is to be read as adv.austinf@gmail.com.
3. List on **21.05.2024**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)